

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1128/2019 in SLP(C) No. 9230/2017

SAVITRI DEVI & ORS.

Petitioner(s)

VERSUS

NARENDER BHUSAN

Alleged Contemnor/Respondent(s)

(FOR ADMISSION and IA No.152177/2019-EXEMPTION FROM FILING O.T. and
IA No.152171/2019-CLARIFICATION/DIRECTION)

Date : 13-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Anupam Lal Das, Sr. Adv.
Mr. Praveen Kumar Singh, Adv.
Mr. Karan Bhardwaj, Adv.
Mr. Rajiv Shankar Dvivedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner shall serve notice
upon the standing counsel for N0IDA.

List the matter after two weeks.

(MADHU BALA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER